

### Protection/Safety of Key/Eye witness

**\*278.SHRI BHARAT KUMAR RAUT:**

SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what protection has been provided to the safety of the key/eye witness(es) in a criminal case under the law;

(b) whether it is a fact that in general the witness(es) are not being provided any protection for their safety resulting in their hostility; and

(c) if so, whether Government is considering to make specific provisions in the IPC/CRPC for ensuring the safety of the key/eye witness(es) of the case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Recognizing the need to provide adequate protection to the witnesses in criminal cases, the Law Commission in its 198th Report has made recommendations for Witness Identification Protection and Witness Protection Programmes. Criminal law is in the Concurrent List of the Constitution. The Report of the Law Commission has, been sent to the State Governments for their views/comments.

### Government funded highway projects

**\*279.SHRIMATI T.RATNA BAI:** Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what are Government funded highway projects;

(b) the details of such projects taken up during the last three years, particularly in Andhra Pradesh region; and

(c) the criteria for Government funding of such projects in Andhra Pradesh?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH): (a) to (c) This Ministry is primarily responsible for the construction, development and maintenance of National Highways only. National Highways projects are fully funded by the Central Government except those projects involving private investment through Public Private Participation mode which are partly funded. Criteria for funding are uniform for all States. The details of projects sanctioned in different States including Andhra Pradesh during the last three years are given in the Statement.

#### *Statement*

Year	National Highway (Original) (NH(O)) and Improvement in Riding Quality Programme (IRQP)	Maintenance & Repair (M&R)*	Central Roads Fund (CRF)	Special Accelerated Road Development Programme for North Eastern Region SARDP (NE)
1	2	3	4	5
2006-07	626	228	626	40